

**Central Administrative Tribunal
Madras Bench**

CP 310/00018/2019 in OA 310/01489/2013

Dated Friday the 14th day of February Two Thousand Twenty

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member(A)**

A. Loganathan
No. 3/52, Ambedkar Nagar
Maruthur Post
Samayapuram Via
Lalkudi Taluk, Trichy District – 621 112. ...Applicant

By Advocate M/s R. Malaichamy

Vs

1. Shri. M. Micheal Raj
The Senior Superintendent of Post Offices
Srirangam Division
Srirangam – 620 006.

2. Shri. S. Sathishkumar
Asst. Superintendent of Post Offices
Srirangam Sub-Division
Srirangam – 620 006. ... Respondents

By Advocate Mr. S. Nagarajan

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed by the applicant in OA 1489/2013 against the respondents alleging wilful disobedience of the order of this Tribunal dated 16.11.2016 in the said OA.

2. When the matter came up for hearing today, both sides in unison submit that the order of this Tribunal has already been complied with and hence there is no wilful disobedience on the part of the respondents.
3. In view of the submission made by both sides, Contempt Petition is closed. Notices discharged.

(T. Jacob)
Member (A)
MT

14.02.2020

(P. Madhavan)
Member(J)